

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

Original Application No. 867/96.

Date of Order : 18-7-96.

Between :-

1. M.Vinay Kumar
2. N.Raja Rao

(S)

.. Applicants

And

1. The Chief Project Manager,  
Railway Electrification Project,  
S.C.Railway, Vijayawada.
2. The General Manager,  
Central Organisation,  
Railway Electrification Project,  
Allahabad.

.. Respondents

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Counsel for the Applicant : Shri G.V.Subba Rao

Counsel for the Respondents : Shri N.R.Devraj, SC for Rlys

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CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A) *16/10/96*

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... 2.

(20)

- 2 -

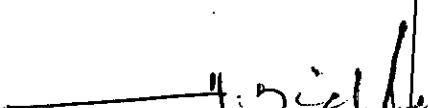
(Orders per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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Heard Shri G.V.Subba Rao, counsel for the applicants and Shri N.R.Devraj, standing counsel for the Respondents on admission. O.A. is admitted and disposed of as under :

2. It is seen that the applicants have submitted a representation to the General Manager, Central Organisation, Railway Electrification Project, Allahabad, i.e., the Respondent No.2, drawing his attention to the judgement in OA 290/94 dt.2-11-94. It is submitted on behalf of the applicants that no reply has been given to the said representation nor they/communicated with any decision on the subject. It is, therefore, directed that the Respondent No.2 may take steps to dispose of the said representation with a speaking order within 120 days from today.

3. Thus the O.A. is disposed of accordingly. No order as to costs.

  
(H.RAJENDRA PRASAD)  
Member (A)

Dated: 18th July, 1996.  
Dictated in Open Court.

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Deputy Registrar (OCC)  
*for Aya 18/7/96.*

(21)

O.A.867/96.

To

1. The Chief Project Manager,  
Railway Electrification Project,  
SC.Rly, Vijayawada.
2. The General Manager,  
Central Organisation,  
Railway Electrification Project,  
Allahabad.
3. One copy to Mr.G.V.Subba Rao, Advocate, CAT.Hyd.
4. One copy to Mr.N.R.Devraj, SC for Rlys, CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One copy spare.
7. One copy to Hon'ble H.Rajendraprasad, Member(A) CAT.Hyd.

pvm.

Q/5/96  
I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 18-7-1996

ORDER/JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No. 585/96

862/96

T.A.No.

(W.P.)

Admitted and Interim Directions  
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

a/w OA Capital

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal

DESPATCH

25 JUL 1996

हैदराबाद न्यायालय  
HYDERABAD BENCH